

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP-79/2004 in
OA-2434/2002

New Delhi this the 16th day of July, 2004.

Hon'ble Mr. V.K. Majotra, Vice-Chairman (A)
Hon'ble Mr. Shanker Raju, Member (J)

Ravi Prakash,
S/o Sh. Dharam Dev,
R/o H.No.78, Vill & PO Mundka,
Delhi.

-Applicant

(By Advocate Shri U. Srivastava)

-Versus-

1. Sh. P.S. Bhatnagar,
Chief Secretary, Govt. of NCT of Delhi,
Players Building, I.P. Estate,
I.T.O., New Delhi.
2. Sh. A.K. Gupta,
Chief Engineer,
Irrigation & Flood Control Department,
4th Floor, ISBT Building,
Kashmere Gate, Delhi-110006.
3. Sh. B.S. Hooda,
Superintending Engineer,
Minor Irrigation Division,
Irrigation & Flood Control Department,
Sector-15, Rohini, Delhi-85.
4. Sh. K.L. Chugh, Executive Engineer,
Minor Irrigation Division,
Irrigation & Flood Control Department,
Sector-15, Rohini, Delhi-85.

-Respondents

(By Advocate Shri Vijay Pandita)

ORDER (ORAL)

Mr. V.K. Majotra, Vice-Chairman (A):

Vide order dated 11.7.2003 OA-2434/2002 was partly allowed, directing respondents to pay to applicant difference in the pay and allowances for the post of Clerk/Typist in Group 'C' and Beldar for the period from 14.11.1994 till 27.5.2002.

2. Learned counsel for respondents has, in the Court, delivered a cheque of Rs.27,354/- to the learned counsel of applicant.

3. Learned counsel of applicant stated that he should be provided with a statement regarding the calculations of this amount. Respondents are directed to provide a statement of calculations for an amount of Rs.27,354/- within a period of two weeks from now. While CP is disposed of, applicant shall have liberty on remaining aggrieved to take appropriate action. Notices are discharged.

S. Raju

(Shanker Raju)
Member (J)

cc.

V.K. Majotra

(V.K. Majotra)
Vice Chairman (A)

16.7.04